

7

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/2/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER : _____

PETITION NUMBER : TCP/166/2016

NAME OF THE PETITIONER(S) : C. Subramaniam & 3 Others

NAME OF THE RESPONDENT(S) : M/S Mehala Carona Textiles Private Limited & 8 others

SECTION : 397/398

SI.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
--------	-------------------	----------------	-----------

1.	R. VIDHYASITANAN R. ASHOK KUMAR	Counsel for Petitioners	<u>Ashok</u>
----	------------------------------------	-------------------------	--------------

2.	HARI SHANKAR MANI Sandeep Kumar Vijay	Counsel for R2 to R6	<u>S</u>
3.	K. RAMESH R. Ramalingam & 088+089 R. Pradeep	Counsel for R7 & R8	<u>K. Ramesh</u>

4.	R. Pradeep. A. V. Radhakrishnan.	Counsel for R9	<u>R. Pradeep</u>
----	-------------------------------------	----------------	-------------------

ORDER

Shri R Ashok Kumar, counsel for petitioner present. Shri Sandeep Kumar, representing counsel for R2 to R6, Shri K Ramesh, counsel for R7 & R8 and Shri R Pradeep, counsel for R9 are present. Counsels for R7 & R8 and R9 sought time to file counter. Time extended finally. Put up on 15.03.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)